

Counter not
filed.
For further
orders.

Patra
7/11 Bench

1. Counter filed -
Copy stored.
2. Rejoinder
not filed.

DS
20/9/03 Bench

For hearing
(Rejoinder not
filed.)

DS
16/11/03 Bench

For hearing
(Rejoinder not
filed.)

DS
29/11/03 Bench

Free copies of
final order
dt. 30.10.03 issued
to counsel for
both sides.

DS
4/12/03

Order dated 30.10.03

Hearings Shri B. Das, learned
counsel for the applicant and Shri P.R.
Mishra, learned Addl. Standing
counsel. In course of hearing, by
filing a Memo dated 30.10.03
Shri Das submitted that the applicant
does not want to press this O.A.
any more for the reason stated therein.
In consideration of this, we dispose
of this O.A. for not being pressed.
No costs.

Juh
Vice-Chairman

Member
D